



# THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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নং 50 দিশপুৰ, মঙ্গলবাৰ, 1 ফেব্ৰুৱাৰী, 2022, 12 মাঘ 1943 (শক)  
No. 50 Dispur, Tuesday, 1st February, 2022, 12th Magha, 1943 (S. E.)

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GOVERNMENT OF ASSAM  
ORDERS BY THE GOVERNOR  
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

## NOTIFICATION

The 29th January, 2022

**No. LGL.137/2021/10.**— The following Act of the Assam Legislative Assembly which received the assent of the Governor of Assam on 24th January, 2022 is hereby published for general information.

**ASSAM ACT NO. XXXXXI OF 2021**

**(Received the assent of the Governor on 24th January, 2022)**

**THE ASSAM COOPERATIVE SOCIETIES  
(AMENDMENT) ACT, 2021**

## AN ACT

further to amend the Assam Cooperative Societies Act, 2007.

### Preamble

Whereas it is expedient further to amend the Assam Cooperative Societies Act, 2007, hereinafter referred to as the principal Act, in the manner hereinafter appearing ;

**Assam  
Act No.  
IV of  
2012**

It is hereby enacted in the Seventy- second Year of the Republic of India as follows:-

### Short title, extent and commencement

1. (1) This Act may be called the Assam Cooperative Societies (Amendment) Act, 2021.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force at once.

### Amendment of section 6

2. In the principal Act, in section 6, the sub-section (3), shall be deleted.

**GEETANJALI DAS SAIKIA,**

Secretary to the Government of Assam,  
Legislative Department, Dispur, Guwahati-6.